

**IN THE HIGH COURT OF GUJARAT AT AHMEDABAD
(ORIGINAL JURISDICTION)**

OFFICIAL LIQUIDATOR'S REPORT NO. 67 OF 2020

IN

COMPANY PETITION NO. 292 OF 2013

IN THE MATTER OF THE COMPANIES ACT, 1956;

SALE OF ASSETS

IN THE MATTER OF M/S. MALOO TRADELINK PVT. LTD. (IN LIQUIDATION)

Pursuant to the order dated 11.12.2020 passed by the Hon'ble High Court of Gujarat in Official Liquidator Report No. 67 OF 2020, offers are invited in the sealed cover to reach the undersigned on or before **29.01.2021 up to 4.00 PM** in the office of Official Liquidator, Ahmedabad for sale of the Assets of the above named company as per details given below:-

Description of Movable Assets		
Sr. No.	Particulars	Qty.
(A)	Drill machine	1
(B)	Sending machine	1
(C)	Mobiles instruments	3
(D)	Window A.C	1

Note:-

- 1) The sale of properties is on "**AS IS WHERE IS AND WHATEVER THERE IS BASIS**".
- 2) The offerors are requested to submit their offers in sealed cover envelope.
- 3) The intending bidders have liberty to verify details including valuation report etc. before submitting the offer. The interested buyers should be fully satisfied regarding the aforesaid movable Assets (except records) to their satisfaction and subsequently they will not raise any objection on the issue and the amount once paid is non-refundable and non-adjustable. Any objection in this regard in future shall not be considered by the Official Liquidator.
- 4) The sale amount to be deposited by way of Demand Draft / Pay Order drawn on any Nationalized Bank in favour of **Official Liquidator of M/s. Maloo Tradelink Pvt. Ltd. (In Liqn.)** payable at Ahmedabad. Offers received up to **29.01.2021 by 4.00 PM** only shall be taken into consideration by the Official Liquidator and any

offer received after the last date as notified in the advertisement shall not be entertained by the Official Liquidator.

- 5) The properties put to sale can be inspected on **19.01.2021 between 11.30 AM to 4.30 PM.**
- 6) The prospective buyers can access the copy of the valuation report for movable Assets details during due diligence process.
- 7) The sealed covers containing offers will be opened at the Office of Official Liquidator situated at Corporate Bhavan, Office of Official Liquidator, 3rd Floor, B/h.Zydus Hospital, S.G.Highway, Thaltej, Ahmedabad-380059 on **04.02.2021 at 11.00 A.M** in presence of all offerors and soon thereafter the auction/inter-se-bidding will be held in the Office of Official Liquidator on the same day or such other day and time as may be convenient. The
- 8) Offerors are requested to remain present before the Office of Official Liquidator to raise/revise their offers upwards.
- 9) The Sale confirmation is subject to the highest value confirmed by the Official Liquidator.
- 10) This sale Notice may be treated as a Notice to all Creditors, Workers, Members, Authorities and Public at large concerned with the above Company in Liquidation.

Phone No.: (079) 2658 1912

Email :- ol-ahmedabad-mca@nic.in

Date: - 28.12.2020



R.C.MISHRA (ICLS)

**OFFICIAL LIQUIDATOR OF M/S. MALOO
TRADELINK PVT. LTD. (IN LIQN.)**

At Corporate Bhavan, Office of Official
Liquidator, 3rd Floor, B/h.Zydus Hospital,
S.G.Highway, Thaltej, Ahmedabad-
380059